

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.132
IA-122/21, CA-854/19, IA-1810/20, IA-4345/20, IA-3715/20, CA-558/20, CA-373/19 & IA/5318/20
in
IB- 1411 ND/2018

IN THE MATTER OF:

AS Technosoft (P) Ltd

VS.

Indiaroots Shopping Ltd

....OPERATIONAL CREDITOR

.. RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 01.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the CD :

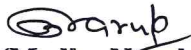
For the RD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 12.4.2021.


(Madhu Narula)
Court Officer